

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 114
(IB)-56(PB)/2020

IN THE MATTER OF:

Divine Heights International
Vs.
Rajesh Projects India Pvt Ltd

... Applicant/Petitioner
... Respondent

Order Under Section 9 of IBC, 2016

Order delivered on 23.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

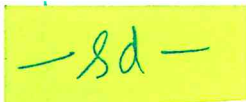
MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ajit Sharma, Mr. Ashutosh Senger,
Mr. Rishabh Sharma, Mr. Anant Ram
Mishra, Advs.
For the Respondent : -

ORDER

List on 20.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)